

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. 48883 - 923 / F. 5(1)/2023


Dated, Delhi the 67 Jan 2023

Sub:- Appointment of Ms. Ravinder Bedi, DHJS for the post of Registrar,
National Company Law Tribunal on deputation basis.

Copy forwarded for information to :-

1. The Officer In-charges, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
3. The AO(J), Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, I.T.Cell, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', Vulnerable Witness Deposition Complex(VWDC) and ACR Cell, Central District, Tis Hazari Court, Delhi.
4. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
5. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
6. The Reader to Ld. Principal District & Sessions Judge(HQs), Delhi
7. The 'LAYERS' Section, for uploading on 'LAYERS'.


(Kaveri Baweja)

District Judge (Commercial Court)-07
Officer In-charge Judicial Branch (Central)
For Principal District & Sessions Judge(HQs),
Delhi


HIGH COURT OF DELHI: NEW DELHI
SHERSHAH ROAD, NEW DELHI-110503

OUT-AT-ONCE

No. /DHC/GAZ.-IIB/G-8/NCLT/2023

Dated :

From:

The Registrar General,
High Court of Delhi,
New Delhi

To,

The Principal District & Sessions Judge,
Shahdara District,
Karkardooma Courts,
New Delhi.

Sub.: Selection of Ms.Ravinder Bedi, DHJS, for the post of Registrar, National Company Law Tribunal on deputation basis.

Sir,

I am directed to forward herewith a copy of letter dated 14.06.2023 received from the Secretary, National Company Law Tribunal on the above subject and to request you to relieve Ms.Ravinder Bedi, an officer of Delhi Higher Judicial Service with immediate effect to enable her to join as Registrar, National Company Law Tribunal on deputation basis, for a period of three years.

Yours sincerely,

Encl.: As above

1600

Sd/-

(Sandeep Kumar)
Administrative Officer (Judicial)(Gaz.-IIB)
for Registrar General

Endst. No. 4905-4908 DHC/GAZ.IIE/G-8/NCLT/2023

Dated: 19/6/2023.

Copy forwarded for information and necessary action to:-

1. The Secretary, National Company Law Tribunal, 6th Floor, Block-3, CGO Complex, Lodhi Road, New Delhi-110003.
2. The Principal District & Sessions Judge (Hqrs.), Tis Hazari Courts, Delhi.
3. The Joint Registrar (Gaz-IA), Delhi High Court, New Delhi
4. The Joint Registrar (Gaz-IB), Delhi High Court, New Delhi

Judl. Br.

P. D f S J (Hqs.)
21/06/23

(Sandeep Kumar)
Administrative Officer (Judicial)(Gaz.-IIB)